

Rehabilitation of Displaced Persons

*839. **Shrimati Renu Chakravartty:** Will the Minister of Rehabilitation be pleased to refer to the reply given to Starred Question No. 2041 on the 12th September, 1956 and state:

(a) whether it is a fact that no portion of lands acquired in Dhapa-Manpur, Mouja, District 24 Parganas, West Bengal, and adjoining areas has been allotted for refugee rehabilitation;

(b) whether the Union Government have requested the State Government for the same; and

(c) if so, the result thereof?

The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) No land in Dhapa-Manpur Mouja has been allotted to displaced persons. 218 acres of land in villages adjoining Dhapa-Manpur have been notified for acquisition for the purpose of settlement of displaced persons.

(b) No specific request has been made by the Government of India to the Government of West Bengal for acquisition of land in Dhapa-Manpur Mouja for allotment to displaced persons.

(c) Does not arise.

Shrimati Renu Chakravartty: Are we to infer that the Government have not acquired any substantial area in Dhapa-Manpur and that the land which has already been acquired across the canal in the area of Bagjola right up to Rajarhat-Haroa are going to be utilised for refugee rehabilitation?

Shri Mehr Chand Khanna: Is the hon. Member referring to Dhapa-Manpur Mouja or some other area?

Shrimati Renu Chakravartty: In view of the fact that no substantial area in Dhapa-Manpur Mouja has been acquired, are we to infer that the Government are going to settle the refugees in the lands that have been acquired across the canal in Bagjola Haroa area.

Shri Mehr Chand Khanna: The acquisition in Calcutta is under a big scheme which is called the North Salt Lake scheme, undertaken by the Government of West Bengal which is going to be worked through Dutch Engineers. The idea is that it should be used for the expansion of Calcutta. In that area also we are getting a small bit for displaced persons. I understand that the likelihood of this area becoming available will not arise till next year because the leases will continue.

Shrimati Renu Chakravartty: In the portions that have been acquired, according to the Minister for Rehabilitation, the refugees that are already in the Bagjola

transit camp area will be the people who will get the first priority to be settled in these areas.

Shri Mehr Chand Khanna: I do not know about the priority to be given. That is a matter for the State Government because the rehabilitation of displaced persons and locating them in certain areas is their administrative responsibility. I did inform the hon. Member last time, if I remember correctly, that as far as the Bagjola area is concerned, our intention is to keep the people there who are eligible.

Shrimati Renu Chakravartty: May I know what is the reason why the Government have not asked the State Government of West Bengal to give a substantial portion of the huge area which is being acquired under their North Salt Lake scheme for rehabilitation of refugees which is one of the most pressing problems of West Bengal.

Shri Mehr Chand Khanna: For the simple reason as I have just stated, that this area is being acquired for the expansion of the city of Calcutta and we are getting a small bit out of it.

पाकिस्तानी हेलीकाप्टर (विमान) का
उतरना

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*८४१. { श्री अनिल सिंह :
श्री गिबबानी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि १२ नवम्बर १९५६ को पश्चिम बंगाल के नदिया जिले के नेहट्टा क्षेत्र में एक पाकिस्तानी हेलीकाप्टर विमान उतरा था ;

(ख) क्या यह भी सच है कि उस विमान में एक पाकिस्तानी फौजी अफसर और दो अन्य विदेशी थे ; और

(ग) यदि हां, तो इस मामले में क्या कायदाही की गई है ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) and (b). It is a fact that a helicopter belonging to Pakistan landed at Betai within the jurisdiction of Tehatte Police Station in the Nadia District on 12th November, 1956. The occupants were two Americans and one Pakistani national, who appeared from his dress to be an orderly. On landing the discovered that they were on Indian territory and they left immediately.

(c) A communication has been sent to the Government of Pakistan asking them to ensure that such incidents do not recur.

श्री अनिरुद्ध सिंह : क्या सरकार पाकिस्तान की इस प्रकार की बार बार की नाजायज और अन्तर्राष्ट्रीय कानून के विरुद्ध हरकतों की पुनरावृत्ति को रोकने के लिये कोई मुश्किल हल सोच रही है ?

Shri Anil K. Chanda: It seems that they wanted to land in Meherpur in East Pakistan and by mistake they landed in Indian territory. As soon as they realised that that was Indian territory, they immediately left the place.

Shri Kamath: Is the Deputy-Minister in a position to tell the House whether such and similar incidents of trespass or encroachment or raid have been on the increase, particularly recently since the assumption of Prime Ministership of Pakistan by Mr. Suhrawardy, and if so, how can such instances be viewed in the light of what the Prime Minister stated yesterday in the Rajya Sabha that the Pakistan Premier's pronouncements seem to be a prelude to some little trouble.

Mr. Deputy-Speaker: Information that has been asked whether there is an increase may be given.

Shri Anil K. Chanda: I do not think there is increase of such incidents of late.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): What I said was that a barrage of propaganda and statements has often taken place in the past as a kind of prelude to something, and one wonders what this is a prelude for.

Shri Dhruvya: May I know for how many hours the helicopter was there and whether the occupants were all along sitting in the helicopter or outside on the ground?

Mr. Deputy-Speaker: If that was a mistake there is very little to know whether they came out of it or remained there.

Shri Anil K. Chanda: They came out of it, they enquired and looked at the sign post and immediately left. All this happened within the course of five minutes or so.

Shri Tek Chand: What is the exact explanation emanating from the Pakistan Government?

Shri Jawaharlal Nehru: About what?

Shri Tek Chand: About this aerial trespass?

Mr. Deputy-Speaker: That has already been given.

Shri Jawaharlal Nehru: It is obvious it was an error. One cannot spot a boundary from the air. By mistake they entered slightly on Indian territory. As soon as they knew, they went away. I do not think it was a deliberate coming into Indian territory.

Shri Tek Chand: Is this aerial trespass the first of its kind? Is it a solitary instance?

Shri Jawaharlal Nehru: So far as the helicopter is concerned, as far as I know, it is the first, but, of course, there have been many cases of aircraft flying across and coming over Indian territory. That has been referred to in this House several times.

Shri Kamath: Is there any truth in certain press reports that Pakistan is building new air bases and perhaps strengthening her old ones also with foreign aid?

Mr. Deputy-Speaker: This is quite irrelevant to the helicopter landing here.

Shri Kamath: It indirectly flows from it.

भारतीय राष्ट्रीय ट्रेड यूनियन कांग्रेस

*८४२. **श्री रघुनाथ सिंह :** क्या अन्तर्-मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारतीय राष्ट्रीय ट्रेड यूनियन कांग्रेस (इन्टक) ने श्रमिकों का पारिश्रमिक बढ़ाने की मांग सरकार के सामने रखी है; और

(ख) यदि हाँ, तो सरकार का इस सम्बन्ध में क्या रवैया है ?

अन्तर्-मंत्री (श्री आशिष अस्ली): (क) राष्ट्रीय मजदूर कांग्रेस की कार्यकारिणी समिति ने बेतन बढ़ाने के सम्बन्ध में, हाल ही में जो प्रस्ताव पास किया है, वह सरकार के पास भेजा है।

(ख) कुछ उद्योगों के लिये बेतन बोर्ड नियुक्त करने के बारे में सरकार विचार कर रही है।

Shri Velayudhan: The answer may also be given in English.

Mr. Deputy-Speaker: The answer may also be given in English as some Members have not understood.